

Kanada Novel "Chenna Basava Nayaka"

*87. { Shri Mohammed Imam:
Shri Agadi:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Minister has gone through the Kanada Novel "Chenna Basava Nayaka";

(b) whether it is a fact that representations have been made to him not to permit its publication in other languages; and

(c) action taken thereon?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir, in an English translation.

(b) Yes, Sir.

(c) The Sahitya Akademi has decided not to proceed with the translation of the novel.

Smuggled Arms from Ordnance Factories

*88. Dr. Ram Subhag Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some of the arms and ammunitions captured from the dacoits operating in Madhya Pradesh and Uttar Pradesh have been found to be of the pattern made in Ordnance factories at Khambharia and Jabalpur; and

(b) if so, what additional precautionary measures have been taken to prevent smuggling of arms and ammunitions from those factories to the dacoits?

The Minister of Home Affairs (Pandit G. B. Pant): (a) No.

(b) Does not arise.

Limestone for Durgapur Steel Plant

*89. Shri Aurobindo Ghosal: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether a permanent source of limestone for Durgapur Steel Works has been located; and

(b) if so, its location?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). For the first few years of operation of the Durgapur Steel Plant it has always been the intention to draw limestone from existing sources in the Dirmitrapur-Hathibari, area of Orissa. It is only when both the Rourkela Steel Plant and the Durgapur Steel Plant are expanded, would it become necessary for new sources to be located. Investigations are going on, at present, in the Shahabad district of Bihar and the Sambalpur and Sundergarh districts of Orissa.

Agreements on Avoidance of Double Taxation.

*90. { Shri V. C. Shukla:
Shri Kodliyan:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question Nos. 94 and 102 on the 13th August, 1958 and state:

(a) whether the negotiations with the Governments of countries in Europe in respect of devising suitable arrangements to avoid double taxation on foreign investors in India have since been completed and any agreements signed; and

(b) if not, the progress made in the matter?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). A statement giving the position is laid on the Table of the House.

STATEMENT

The position regarding the stage of negotiations with the Governments of countries in Europe for conclusion of